

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 115
(IB)/1061/ND/2020

IN THE MATTER OF:

Intec Capital Ltd Vs ... Applicant

Vs.

R. B. M. Developers Pvt Ltd ... Respondent

Order under Section 7 of IBC.

Order delivered on 11.03.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)
MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Learned Counsel for the applicant states that reply is received two days back. He seeks and is granted one week time to file rejoinder, with copy in advance to the other side.

List on 07.05.2021.

Sd/-
SUMITA PURKAYASTHA
MEMBER (TECHNICAL)

Sd/-
DR. DEEPTI MUKESH
MEMBER (JUDICIAL)

MUKESH